

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 66 of 2011**

**Dated: 17<sup>th</sup> February, 2012**

**Present :** Hon'ble Mr. Justice P.S. Datta, Judicial Member  
Hon'ble Mr. V. J. Talwar, Technical Member

**Madhya Pradesh Poorv Kshetra  
Vidyut Vitran Co. Ltd. & Ors.**

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**Appellant(s)**

**Versus**

**Madhya Pradesh Electricity  
Regulatory Commission & Ors.**

.....

**Respondent(s)**

Counsel for the Appellant (s)

:

Mr. M.G. Ramachandran  
Ms. Sneha Venkatramani

Counsel for the Respondent(s)

:

Ms. Surbhi Sharma

**ORDER**

On the prayer of the learned counsel for the parties, post the matter for hearing  
on **21<sup>st</sup> February, 2012.**

**(V.J. Talwar)  
Technical Member**

**(P.S. Datta)  
Judicial Member**

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